ITEM NO.29 COURT NO.9 SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s).6366/2025

[Arising out of impugned final judgment and order dated 20-12-2024 in WRIT-A No.30491/2014 passed by the High Court of Judicature at Allahabad]

HITESH KUMAR GOYAL Petitioner(s)

VERSUS

LIFE INSURANCE CORPORATION OF INDIA & ORS. Respondent(s)

(FOR ADMISSION and I.R. and IA No. 70822/2025 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS and IA No. 70808/2025 - EXEMPTION FROM FILING O.T.)

Date : 04-04-2025 This matter was called on for hearing today.

CORAM : HON'BLE MS. JUSTICE BELA M. TRIVEDI
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Petitioner(s) : Mr. Shubham Bhalla, AOR

For Respondent(s) : Ms. Asmita Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. **The matter is not taken up.**

2. **List next week.**

(RAVI ARORA)
COURT MASTER (SH)

(MAMTA RAWAT)
ASSISTANT REGISTRAR

Signature Not Verified
Digitally signed by RAVI ARORA
Date: 2025.04.05 12:46:47 IST
Reason: